

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 136 of 2011**

**Dated: 13<sup>th</sup> October, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of:**

**JSW Steel Ltd.**

**... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran,**  
**Mr. Anand K. Ganesan**

**ORDER**

The learned counsel for the Appellant submits that the service is complete and he will be filing the affidavit of service today.

Post the matter on **03.11.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

Ts/ks